- (b) During 1948, only 180 roadrollers were imported. Afterwards, there has been no import in the years 1949 to 1952.
- (c) Yes, Sir. The entire quantity of road-rollers ordered is now covered by firm indents.

Amount Realised out of Surplus Stores

- 137. Shri M. VALIULLA: Will the Minister for Works, Housing and Supply be pleased to state.
 - (a) what is the amount realised-
 - (1) by the disposal of surplus stores accumulated since 1st March 1951; and
 - (ii) from the stocks existing prior to 1st March 1951 but disposed of after that date;
- (b) which are the Ministries of Government and other bodies that contributed articles for disposal after the 1st March 1951; and
- (c) the amount realised out of the disposals of each Ministry and other body after the 1st March 1951?

THE DEPUTY MINISTER FOR WORKS, HOUSING AND SUPPLY (SHRI S. N. BURAGOHAIN): (a) (i) Rs. 4,17,57,378 in respect of stores declared during the period from 1st March 1951 to 31st July 1953.

- (ii) Rs. 3,92,34,453.
- (b) and (c). A statement giving the requisite information is attached. [See Appendix V, Annexure No. 70.]

COMPLAINTS REGARDING SUPPLY OF COAL

- 138. Shri M. VALIULLA: Will the Minister for Production be pleased to state:
- (a) whether Government have received any complaints from foreign Governments and firms about the bad quality of coal supplied to them;

- (b) if so, how many complaints were received and from which countries; and
- (c) whether any enquiry was instituted regarding these complaints and if so, what is the result of such enquiry?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a), (b) and (c). None during the current year so far. A statement giving the required information in respect of complaints received during the last few years is placed on the Table of the Council. [See Appendix V, Annexure No. 71.]

ELECTION TO EMPLOYEES' STATE INSURANCE CORPORATION

MR. CHAIRMAN: Shri Gopinath Singh being the only candidate nominated for election to the Employees' State Insurance Corporation, I hereby declare him duly elected to the said Corporation.

PAPERS LAID ON THE TABLE

- (1) REPORTS OF TARIFF COMMISSION ON CONTINUANCE OF PROTECTION TO WOOD SCREW INDUSTRY AND PLYWOOD AND TEA-CHEST INDUSTRY.
- (2) MINISTRY OF COMMERCE AND IN-DUSTRY RESOLUTIONS AND NOTIFICA-TIONS.

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): Sir, I lay on the Table a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

Ι

- (i) Report of the Tariff Commission on the continuance of protection to the Wood Screw Industry.
- (ii) Ministry of Commerce and Industry Resolution No. 35(1)/53, dated the 22nd August 1953.